

12.00 Noon

PAPERS LAID ON THE TABLE

Economic Survey, 2002-2003

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL) : Sir, I lay on the Table a copy (in English and Hindi) of the Economic Survey, 2002-2003. [Placed in Library, See No. L.T. 7044/03]

Report (2001-2002) of the Employees Provident Fund Organisation, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers :-

- (a) Forty-ninth Annual Report of the Employees Provident Fund Organisation, New Delhi, for the year 2001-2002.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. L.T. 7061/03]

Notification of the Ministry of Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SUBHASH MAHARIA) : Sir, I lay on the Table, under sub-section (5) of section 45 of the Food Corporations Act, 1964, a copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution Notification No. EP.30(i)/88-Vol.IV dated the 7th January, 2003, publishing the FCI (Staff) (2nd Amendment) Regulations, 2002. [Placed in Library. See No. L.T. 7261/03]

I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution